## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C. P. No. 46/14/2017

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE COMPANY: M/s. Swastik Snaks Ltd.

**SECTION OF THE COMPANIES ACT: 14(1)** 

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

SIGNATURE

Present: Mr. R. C. Sharma, CS in practice

## Order

An adjournment is being prayed for by the applicants. Let the publication be placed on record. To come up on 30<sup>th</sup> August, 2017.

(Ina Malhotra) Member (J)